CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. O.A. 350/1116/2017 Date of Order: 27.02.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

Bhim Narayan Mitra

-vs-Audit

For the Applicant : Mr. S. Banerjee, Counsel

For the Respondents : Mr. None

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. S. Banerjee, learned counsel appeared on behalf of the applicant. None for respondents.

- 2. It was submitted by the ld. Coursel for applicant that he has been instructed by his client to pray before this Tubunal for withdrawal of the matter because the applicant is not interested to pursue the matter any further.
- 3. In view of the submission made by the ld. Counsel as he has been instructed by his client, the OA stands dismissed as being withdrawn.

(Dr. Nandita Chatterjee)

Member (A)

(Manjula Das) Member (J)

pd

